NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.				M/s. / Mr.	
CP(IB)No.	-	For Hearing	Rule-6 of	Knight Frank(India) Pvt. Ltd. Vs Krishna	
25/BB/ 2017		-	I&B	Enterprises(Hous-ing &Infrastructure)	
		_		India Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Dinesh	por the Petitioner	Palm
2.	Alka 9739382516	for the Petitioner	Ita.
17,	KANTHA SALDANHA 9741630496) (FOR TRIAL BASE)	FOR THE RESPONDENT	Nawh!

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent has filed an application under Section 8 of Arbitration and Reconciliation Act. Registry to verify and put up.

List it on 13.10.2017.

MEMBER (J)